



Rajasthan High Court Legal Services Committee

Rajasthan High Court, Jodhpur

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NOTICE

NATIONAL LOK ADALAT - 14.03.2026 (Second Saturday)

Date: 16.02.2026

It is notified to all concerned that as per the guidelines of NALSA & RSLSA, 1st National Lok Adalat of the year 2026 is scheduled to be organized on 14-03-2026 (Second Saturday) in the Hon'ble Rajasthan High Court, Jodhpur in which following categories of cases will be taken up: -

1. Criminal Appeals/Revisions/Writ petitions related to section 138 N.I. Act/Criminal Misc. Petitions u/s 528 B.N.S.S. (Section 482 CrPC)
2. Cases related to Matrimonial disputes (Except Divorce)/ Maintenance/ Custody/ Domestic Violence etc.
3. Matters related to Criminal Compoundable Cases (Criminal Appeals, Criminal Revision Petitions, Writ Petitions & Criminal Misc. Petitions u/s 528 B.N.S.S. (Section 482 CrPC)
4. Civil Misc. Appeals related to MAC cases
5. Special Appeals (Writ)
6. Special Appeals (Civil)
7. All Civil Revision Petitions
8. All Civil Review Petitions
9. All Second Appeals
10. All Civil Misc. Appeals
11. All Civil Misc. Writ Petition (arising out of the order of the subordinate court)
12. Other Civil Misc. Writ Petition (Special focus will be given to petitions older than 05 years)
13. Civil Service Writ Petitions (Matters related to transfer, pension, retiral benefits, recovery, compassionate appointment only)
14. Civil First Appeal (Special focus will be given to appeals older than 05 years)
15. Execution First Appeal
16. Execution Second Appeal
17. Testamentary Cases
18. Other Civil Compoundable Cases
19. Cases related to Revenue disputes

If any party/advocate is interested in placing his/her matter related to the above-mentioned categories of cases in the aforesaid National Lok Adalat, he/she may immediately apply with the complete details of the case to the office of the undersigned.

By Order,

Secretary

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Jodhpur